

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 265/TT/2019**

**Subject** : Petition for determination of tariff of the Inter-State transmission lines connecting two States along with the bays for the APTRANSCO owned transmission lines/system for the 2019-24 tariff period for inclusion in POC mechanism

**Date of Hearing** : 13.7.2020

**Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member

**Petitioner** : Transmission Corporation of Andhra Pradesh Limited.

**Respondents** : Transmission Corporation of Telangana Ltd & Ors.

**Parties present** : Shri S. Vallinayagam, Advocate, APTRANSCO  
Ms. Swapna Seshadri, Advocate, KPTCL & Telangana  
Shri Anand K Ganeshan, Advocate, KPTCL & Telangana  
Shri Damodar Solanki, Advocate, KPTCL & Telangana  
Ms. P Jyostna Rani, APTRANSCO  
Shri P. Muralikrishna, APTRANSCO

**Record of Proceedings**

The matter was heard through video conferencing.

2. Learned counsel representing KPTCL and Telangana sought three weeks' time to file reply to the petition and requested for re-listing of the matter. Learned counsel for the Petitioner requested for two weeks' time to file rejoinder to the reply of the Respondents.

3. After hearing the parties, the Commission directed the Respondents to file their reply to the petition on affidavit, by 8.8.2020 with advance copy to the Petitioner and Petitioner to file its rejoinder, if any, by 22.8.2020. The Commission further directed the parties to comply with the timelines specified and observed that no extension of time shall be granted.

4. The matter shall be listed in due course for which separate notice will be issued to the parties.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Deputy Chief (Law)

